

6. Use of Water Crafts/Boats and floating BOPs for domination of riverine area of International Border.
7. Installation of High Mast Lights in the riverine gaps.
8. Introduction of Force multipliers and Hi-tech Surveillance equipments to reduce stress level of troops and enhance the surveillance of border.
9. DG level talks with Pakistan on drug trafficking.

**Interlocutor for peace talks with armed groups of Manipur**

1975. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is preventing the Centre from appointing interlocutor for the peace talks with the Zomi, Kuki and Hmar tribal armed groups of Manipur and Government of India even after seven years have elapsed since signing of Suspension of Operations (SoO) with United People Front (UPF) and Kuki National Organisation (KNO) and what is Government's position on the matter, the details thereof; and

(b) whether there are any plans to start real political tripartite talks with UPF and KNO involving the State Government of Manipur and Central Government, if so, the details of road map put in place in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Government of India constantly reviews the security situation in the North Eastern States, including Manipur, keeping in view the demands of the various groups operating in the NE region and take measures, including appointment of interlocutor to resolve the issues amicably. The issue of initiating talks with Zomi, Kuki and Hmar tribal armed groups of Manipur is under consideration of the Government.

**States which have not joined CCTNS project**

1976. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of police stations across the country brought under the Crime and Criminal Tracking Network and Systems (CCTNS) project, State-wise;

(b) whether certain States have not joined the CCTNS so far and if so, the reasons therefor; and

(c) the fresh steps taken by Government for full implementation of the project across the country at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The State/UT-wise details of 14987 Police Stations covered under the Crime and Criminal Tracking Network and Systems (CCTNS) Project across the country are given in the Statement (*See* below).

(b) The States of Bihar and Rajasthan have not made any significant progress in CCTNS project, as they have not been able to hire the System Integrators through tendering so far and utilize the released funds.

(c) For successful implementation of the CCTNS Project across the country, the Ministry of Home Affairs has taken several steps that include State/UT level workshops to resolve the issues related to data digitization/migration, release of funds, last mile connectivity, training etc. The Core Application Software (CAS) has been released to all the States/UTs. Implementation is being monitored regularly.

**Statement**

*List of States/UT-wise Police Stations covered under CCTNS Project*

Sl. No.	States/UTs	Number of Police Stations under CCTNS project
1	2	3
1.	Andaman and Nicobar Islands	23
2.	Andhra Pradesh	1011
3.	Arunachal Pradesh	88
4.	Assam	348
5.	Bihar	894
6.	Chandigarh	17
7.	Chhattisgarh	432
8.	Dadra and Nagar Haveli and Daman and Diu	5
9.	Delhi	184
10.	Goa	41
11.	Gujarat	621
12.	Haryana	294
13.	Himachal Pradesh	125
14.	Jammu and Kashmir	215
15.	Jharkhand	429

1	2	3
16.	Karnataka	969
17.	Kerala	509
18.	Lakshadweep	13
19.	Madhya Pradesh	1019
20.	Maharashtra	1054
21.	Manipur	101
22.	Meghalaya	44
23.	Mizoram	41
24.	Nagaland	73
25.	Odisha	581
26.	Puducherry	52
27.	Punjab	401
28.	Rajasthan	863
29.	Sikkim	27
30.	Tamil Nadu	1482
31.	Telangana	709
32.	Tripura	80
33.	Uttar Pradesh	1528
34.	Uttarakhand	153
35.	West Bengal	561
TOTAL		14987

**Construction of new motor road from Tanakpur to Jauljibi**

†1977. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether construction of a new motor road from Tanakpur to Jauljibi along Kali river flowing between Champavat and Pithoragarh districts in Uttarakhand and Nepal has been sanctioned;

(b) if so, length of the motor road and expenditure likely to be incurred thereon and how much long motor road in kilometers has been constructed;

† Original notice of the question was received in Hindi.